

**Books Proscribed after Independence**

\*929. SHRI A. K. ROY: Will the Minister of EDUCATION be pleased to state:

(a) whether his attention has been drawn to the news item published in the Northern India patrika, dated 17th February, 1982 published from Allahabad/Lucknow under the caption "Will the books remain proscribed";

(b) details of the anti-British book proscribed in the pre-independence days but preserved in the National Archives of India as on 1st January, 1982 with language wise break-up in details;

(c) whether there is any ban still existing on looking into these publications and publish any part of them in Free India; and

(d) if so, reason thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):  
(a) Yes, Sir.

(b) A statement is placed on the table of the Sabha.

(c) and (d) Technically speaking, the various prescription orders issued by the erstwhile Provincial Governments prior to Independence are still in force, but in actual practice, no one has been prosecuted for defying these orders. It is for the respective State Governments to receive these proscription orders.

**Statement**

*Language Wise Break up of Prescribed Books as available in the National Archives of India, New Delhi on 1st January, 1982*

1. Assamese	15
2. Bengali	50
3. Burmese	2
4. English	185
5. Gujarati	85

6. Hindi	512
7. Kannada	10
8. Malyalam	13
9. Marathi	124
10. Oriya	5
11. Persian	3
12. Punjabi	81
13. Sindhi	27
14. Tamil	104
15. Telugu	39
16. Urdu	318
Total	1,573

**Member Electrical/Electronics in Railway Board**

\*930. SHRI DOONGAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that considering that the tempo of electrification is rapidly increasing in the Railways and by the end of Sixth Plan more than 2200 route kilometres electrification shall be completed, and Administrative Reforms Commission recommended that an Electrical/Electronics Member should also be appointed in the Railway Board;

(b) if so, when such a member will be added to the Railway Board; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI) (a) to (c): The Administrative Reforms Commission did not make any specific recommendation about creation of the post of Member (Electrical and Electronics). A mention was, however, made in the covering paragraph of the recommendation for enlarging the size of the Railway Board to six excluding the Chairman and Member-Finance. This recommendation was not accepted in the interest of economy and efficient working. The organisational structure of the management at various levels including the apex body of the Railway Board is now being examined by the Railway Reform Committee ap-

pointed in implementation of the announcement made by the Minister for Railways on 19-2-1981 while introducing the Railway Budget in the Lok Sabha. The report of this high-powered expert Committee is awaited.

### Discouraging Bottle Feeding of Babies

\*931. SHRI G. Y. KRISHNAN:  
SHRI N. E. HORO:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government have taken steps to discourage the practice of bottle feeding of babies and encourage the use of breast feeding in India;

(b) if so, whether Government propose to ban advertisement extolling use of baby-food; and

(c) whether Government would also let the public know through All India Radio the harm caused by bottle feeding of babies?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) In February 1980, the Government of India had constituted a Working Group on production and Marketing of infant Foods to formulate a code of conduct for production and marketing of baby foods. The Working Group submitted its report in April 1981.

The Working Group has recommended a ban on advertisement of breast-feeding substitutes. The Report of the Working Group has been sent to State Governments and selected organisations and experts for their comments.

The media units of the Ministry of Information and Broadcasting, as a part of their normal activities to educate and motivate public, are giving necessary publicity support to child care and health education themes. These units have been asked by the Ministry of Information and Broadcasting to activate the publicity support in view of the recommendations

made by the Working Group on Infant and Baby Foods.

Prolonged breast-feeding is also encouraged as part of health and nutrition education in Government programmes.

### Wagon availability for Kerala Tile Industry

\*932. SHRI V. S. VIJAYARAGHAVAN:

SHRI SKARIAH THOMAS:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that tile industry in Kerala is facing a crisis due to non-availability of wagons;

(b) the number of wagons asked for by them and the number supplied during this year; and

(c) the steps taken to supply adequate number of wagons to enable the industry to tide over the crisis?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIF): (a) No. Sir.

(b) During the year 1981-82, a total of 422 wagons were demanded and loaded by the tile industry in Kerala and on 30-3-82, there were no demands pending.

(c) The Railways have made satisfactory arrangements for clearance of this traffic which is evident from the fact that there is no backlog of demand.

केन्द्रीय हिन्दी संस्थान में रोडर पद  
के लिए अर्हताएं

\*933. श्री भीखा भाई :

श्री हीरा लाल आर. परमार :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय हिन्दी संस्थान में रोडर के पद के लिए न्यूनतम